

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) In October, 1966, the Railway Board had appointed a Committee consisting of the Additional Members, Works, Mechanical and Finance, to enquire into the procedural lapses in this case. No. specific terms of reference were prescribed, as the Committee was directed to go into the matter and decide upon the terms of reference themselves. Subsequently, on receipt of the 72nd Report of the Public Accounts Committee suggesting that a representative of Audit should also be associated with this body, the Additional Deputy Auditor General of India (Railways) has also been included in the Committee. As directed by the Public Accounts Committee the particular transaction is to be examined in detail by the Committee, keeping in view the Public Accounts Committee's observations on the case.

**Accident of Varanasi-Bhatni Passenger Train**

1398. Shri Vishwa Nath Pandey:  
Shri D. C. Sharma:  
Shri K. N. Pandey:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the 7 Down Varanasi Bhatni Passenger train met with a serious accident following a gale on the 13th May, 1967 between Bhatni and Piyokola Stations of the North Eastern Railway;

(b) if so, the total number of casualties involved; and

(c) the total amount of loss caused to the railway property?

The Minister of Railways (Shri C. M. Poonacha): (a) On 13.5.1967, while 72 Down Varanasi-Bhatni passenger train was running between Peokol and Bhatni stations it was caught in a

violent storm as a result of which all the 11 coaches of the train got derailed and capsized.

(b) In this accident, 27 persons sustained injuries of whom 23 were discharged immediately after medical aid, 3 after further observation in the Railway hospital and the remaining 1 refused admission in the hospital.

(c) The cost of damage to railway property was estimated at approximately Rs. 3,31,600.

**Supply of Equipment to Bhilai Steel Plant**

1391. Shri Kartik Oraon: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the construction of the six blast furnace Complex of Bhilai Steel Plant has been delayed due to non-supply of the equipment and structures by the Heavy Engineering Corporation Ltd., Ranchi, as per stipulated order; and

(b) if so, (i) the break-up of the equipment and structures supplied as against the orders as per schedule of delivery; (ii) the steps taken to fulfil the commitment; (iii) whether Heavy Engineering Corporation Ltd. is subject to pay a liquidated damage to Bhilai Steel Plant?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) Does not arise.

**Casting and Forging Work of N.E.C. Ranchi**

1392. Shri Kartik Oraon: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the casting and forging work of Heavy Engineering Corporation Ltd., Ranchi is reasonably adequate to meet its own requirements and

(b) If so, (i) the total tonnage of casting and forging of Foundry Forge Project; (ii) the total requirement of casting of Heavy Machine Building Plant; and (iii) the total requirement of casting of Heavy Machine Tools plant?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir, when the Foundry Forge Project is in full production.

- (b) (i) 1,23,820 tonnes a year
- (ii) The requirement will depend upon the precise and
- (iii) Orders to be executed but according to estimates based on full utilisation of installed capacity, the Heavy Machine Building Plant may require about 51000 tonnes and the Heavy Machine Tools Plant about 11,000 tonnes of steel and grey iron castings when in full production.

Heavy Machine Tools Plant, Ranchi

1393. Shri Kartik Oraon: Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) the production target of Heavy Machine Tools Plant of Heavy Engineering Corporation Ltd., Ranchi;
- (b) the total amount of orders it has secured from customers;
- (c) the extent of production of Heavy Machine Tools Plant in gearing up production target; and
- (d) when it is likely to go to full production?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) The ultimate rated capacity of Heavy Machine Tools Plant is 10,000 tonnes per annum.

(b) The programme for 1967-68 is for manufacture of 37 machines. There

are firm orders for four machines and orders are under negotiation for 37 more.

(c) During 1966-67 Six radial drilling machines and one double column planning machine were assembled from imported knocked down components.

(d) Full production is likely to be reached by 1971-72.

Chairman of H.E.C., Ranchi

1394. Shri Kartik Oraon: Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) the powers delegated by Government to the Chairman, Heavy Engineering Corporation Ltd., Ranchi in matters of recruitment, dismissal and promotion; and
- (b) to what extent they vary from similar powers delegated to the heads of other public undertakings?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) In matters of recruitment, dismissal and promotion, the Chairman of Heavy Engineering Corporation Limited Ranchi exercises the powers vested in him by the Board of Directors under the Articles of Association of the Company. The question of delegating powers by Government to the Chairman in these matters does not arise.

(b) Does not arise.

डीजन मोटोवोटिव वर्क्स, बाराबत्ती द्वारा प्रयोग में लाई गई मशीन

1395. श्री निहाल सिंह :

श्री मुजानम्व डायर :

श्री नीलम्व प्रसाद :

क्या रेसवे मशीन वह बताने की कृपा करेंगे कि :

(क) क्या डीजन रेसवे मोटोवोटिव फैक्टरी स्थापित करने के लिये बाराबत्ती